

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 40

Dated Guwahati, the 20th April, 2011

It is for information to all concerned that henceforth nobody will be allowed to keep his/ her mobile phone(s) in switch on mode in and around Court Rooms and in the Hon'ble Judges Chambers as well.

Non-compliance of the above order will be viewed seriously.

By Order,

Sd/- S.R. Sen

REGISTRAR (ADMN.)

Memo No. HC. III - 50/2002/ 1664 - 83 IG

Dated 20th April, 2011